

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9254 -JK (LD) of 2026

DATED:- 29 - 07- 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/7/2026

Dated:- 29- 07 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No:- 9254-JK(LD) of 2026 dated 29.07.2026

S. No.	Case No.	Title of the case	OIC
1	O.A No. 582/2026	Shalo Devi V/s UT of J&K & Ors	Er. Sunil Kumar Thusoo Executive Engineer, R&B Division, Udhampur
2	O.A No. 539/2026	Dharam Pal V/s UT of J&K & Ors	Er. Sunil Kumar Thusoo Executive Engineer, R&B Division, Udhampur
3	O.A No. /2026	Jugal Kishore V/s UT of J&K & Ors	Er. Sunil Kumar Thusoo Executive Engineer, R&B Division, Udhampur
4	O.A No. 152/2026	Sadiq Hussain V/s UT of J&K & Ors	Er. Sunil Kumar Thusoo Executive Engineer, R&B Division, Udhampur
5	Arbitration case	Farooq Ahmad V/s UT of J&K & Ors	Er. Ranjit Singh Executive Engineer, R&B Division, Ramban
6	Arb. P. No. 77/2025	M/s MBZ-VKGA(JV) V/s UT of J&K & Ors	Er. Amit Sharma Executive Engineer, R&B Division, Khour
7	CCPS No. 336/2025 WPC No. 278/2025	M/s Abrol Infrastructure V/s UT of J&K & Ors	Er. Naveen Gupta Executive Engineer, R&B Division, Jammu East
8	WPC No. 2143/2025	Inhabitants of Habitation Dunder V/s UT of J&K & Ors	Er. Akhter Hussain Shah Executive Engineer, PMGSY Division, Ramban
9	T.A No. 3552/2020 SWP No. 1650/2016	Dev Raj V/s UT of J&K & Ors	Er. Syed Izhar Ahmed Executive Engineer, DIQC J&K.

[Handwritten Signature]